

Improvement of Sports Facilities in Tamil Nadu

*333. SHRI TINDIVANAM G. VENKATRAMAN;
SHRI V. GOPALSAMY;

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) what steps Central Government have taken to improve sports facilities in Tamil Nadu during the last three years; and

(b) what are the details of each project to be undertaken by the Central Government in Tamil Nadu, the amount allocated for the purpose and the amount spent so far?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI P. SHIV SHANKER): (a) and (b) The improvement of sports and sports facilities is the direct responsibility of the State Governments. There are no Central Government Projects.

The Central Government, however, extends admissible and appropriate financial assistance on specific proposals of the State Governments. During the last 3 years, the Central Government has given the following assistance to Tamil Nadu:—

| | (Rs. in lakhs) |
|---------|----------------|
| 1986-87 | 65.26 |
| 1987-88 | 39.13 |
| 1988-89 | 30.34 |

This does not include the assistance released by the University Grants Commission to Universities/Colleges of Tamil Nadu under the National Sports Organisation Scheme.

Wage Revision of the Employees of ITDC

*334. SHRI T. R. BALU;
SHRI V. GOPALSAMY;

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) when did the last wage revision at all India level take place in India Tourism Development Corporation;

(b) whether there was any agreement between trade unions and the management; if so, the details thereof including the parties to the agreement and salient features thereof; and

(c) whether any negotiations are presently going on at the all India level regarding wage revision of employees; if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ PATIL): (a) to (c) The last wage revision of the employees of hotel and catering establishment units of ITDC was effective from 1-7-1982 for a period of four years. The details of the said Agreement/Settlement is given in the enclosed Statement. (See below).

Wage negotiations in respect of the Hotel Catering Establishment (HCE) employees are presently in progress with the representatives of Joint Action Committee and the All India ITDC Workers Federation.

Statement

Details of Agreements/Settlement of 1982 signed on 1-11-1983

Parties to the settlement/agreement who signed it

(a) Representatives of ITDC Management.

(b) Representatives nominated by the Joint Action Committee of trade unions consisting of All India Trade Union Congress, Hind Mazdoor Sabha, CITU and a few independent trade unions as well as the All India ITDC Workers Federation representing unions affiliated to Indian National Trade Union Congress.